

by which the above proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). As part of the effort to promote equality of educational opportunity, Government propose to expand educational facilities in the rural areas during the VIIIth Five Year Plan. Strategies for this expansion at different levels of education are being worked out.

Issues like land and water use, land reform laws, environmental preservation and general health are already dealt with in the curriculum for Social Sciences and Science at different stages of school education. Topics related to water use, environmental preservation and general health form part of the curriculum for the environmental studies at the primary stage. The Science curriculum at the upper-primary and secondary stages also deal with topics dealing with health and nutrition, protection of the environment and preservation of the eco-system. The topics related to land and water use and environmental preservation are dealt with in the curriculum in Geography for Classes VIII to X. Topics on land reform are included in the curriculum for Sociology for Class XII

Setting up of Adarsh Pathshala in H.P.

3917 SHRI NIRMAL KANTI CHATTERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government had sanctioned two Adarsh Pathshala in Himachal Pradesh with the assistance of Union Government;

(b) if so, on which date Government

have sanctioned the fund to these Adarsh Pathshala; and

(c) the total number of staff sanctioned by the Screening Committee to the Adarsh Pathshala, Jangla and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government have decided to recognise Himachal Saraswati Sanskrit Mahavidyalaya, Jangla and S.D. Snakator Sanskrit Mahavidyalaya, Doghi as Adarsh Pathshalas in Himachal Pradesh.

In the case of Himachal Saraswati Sanskrit Mahavidyalaya, Jangla, all formalities up to that of constitution of Managing Committee have been completed. Pending constitution of the Managing Committee, formal orders for recognition and release of funds based on such recognition, have not been issued.

S.D. Snakator Sanskrit Mahavidyalaya has not completed the formalities of transfer of assets in the name of the President of India. So, in regard to this institution also, it has not been possible to issue formal orders for recognition or release of funds.

(c) The Screening Committee does not sanction staff. Pending issue of formal orders for recognition of the institution, the question of sanctioning of the staff for the Adarsh Pathshala Jangla, does not arise.

Admission in Sainik/Military Schools in Kerala

3918. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) whether it has come to the notice of the Union Government that the students of Kerala who seek and get admissions in Sainik Schools and military schools lose their precious one year of education, since the age for admission to the above said schools are calculated as on July 1st of every year

(b) if so, the remedial steps proposed to be taken to remove this anomaly

(c) whether it is proposed to calculate the age as on June 1st of every year as is done in the case of admission to all other schools in Kerala and

(d) if so, the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) A complaint of general nature has been received very recently in this regard and is being looked into

(b) to (d) Suitable remedial action as required will be taken on the basis of the examination

20 Point Programme in Orissa

3919 SHRI ANADI CHARAN DAS Will the PRIME MINISTER be pleased to state

(a) the progress made by Orissa in implementation of the 20-Point Programme as per the latest review point-wise, and

(b) the funds allocated for the purpose in 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI)

(a) and (b) As per the latest review Orissa has secured the 7th position amongst the States in the implementation of the 20-Point Programme during April 1989 to February 1990. The details of the progress achieved by Orissa in the implementation of 27 selected items which are monitored on a monthly basis is attached in Statement-I. The details of funds allotted in the State Plan Sector in 1989-90 is attached in Statement-II